

**Policemen and other Persons  
Kidnapped by Chinese**

84. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri Heerji Bhal:**  
**Shri K. Pradhani:**

Will the Minister of External Affairs be pleased to state:

(a) the number of Policemen and other persons who have been kidnapped by the Chinese Armed Personnel on the Indo-Tibet border from 1st April, 1967 to-date;

(b) whether Government have lodged any protest with the Chinese Government in this regard; and

(c) if so, the reaction of the Chinese Government thereto?

**The Minister of External Affairs (Shri M. C. Chagla):** (a) As far as the Government are aware, there have not been any cases of kidnapping by Chinese personnel along the India-Tibet border since 1st April, 1967.

(b) and (c). Do not arise.

**Staff Artistes at Jeypore (Orissa)**

85. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri Heerji Bhal:**  
**Shri K. Pradhani:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of staff artistes and other employees of the All-India Radio at Jeypore in Koraput District (Orissa) at present; and

(b) the number of Scheduled Tribes and Scheduled Castes among them?

**The Minister of Information and Broadcasting (Shri K. K. Shah):**

(a) Staff Artistes	:	:	:	2
Other employees	:	:	:	34

		Scheduled Castes	Scheduled Tribes
(b) Staff Artistes	—	—	—
Other employees	4		5

**Hindustan Aeronautics Limited,  
Bangalore**

86. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri K. Pradhani:**  
**Shri Heerji Bhal:**

Will the Minister of Defence be pleased to state:

(a) whether the Hindustan Aeronautics Limited, Bangalore has been able to produce all components indigenously required for aircraft production;

(b) if not, the reasons thereof; and

(c) the percentage of components produced at present by the Hindustan Aeronautics Limited, Bangalore?

**The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):** (a) to (c). No, Sir. To the extent possible indigenous capacity is being built up. The percentage of components produced by Hindustan Aeronautics Limited varies from 80 per cent to 95 per cent, depending on the type of aircraft.

**Release of Emergency Commissioned Officers**

87. **Shri Sheopujan Shastri:**  
**Shri Madhu Limaye:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that while the Emergency Commissioned Officers are being released from the Army on the ground that they are over-age, about 600 Indian Commissioned (Regular) Officers have been re-employed;

(b) whether it is also a fact that 600 more such Officers are likely to be re-employed in the near future; and

(c) if so, whether Government propose to review their policy in regard to the retrenchment and release of Emergency Commissioned Officers and re-employment of Indian Commissioned Officers?

**The Minister of Defence (Shri Swaran Singh):** (a) Yes, Sir.

(b) No, Sir. There is no fixed quota for re-employment of retired officers. Only those retired officers who apply for re-employment and are found suitable in all respects are employed.

(c) No, Sir. There is no connection between release of Emergency Commissioned Officers and re-employment of retired regular officers in selected appointments. Emergency Commissioned Officers who are ineligible on account of their age or who have not been found fit by the Service Selection Boards for grant of Permanent Commission or who do not wish to apply for Permanent Commission are being released according to a phased programme during the years 1967-70. The retired regular officers desiring re-employment have been employed in those appointments which require extensive professional experience and ability.

**Emergency Commissioned Officers  
approaching Foreign Diplomatic  
Mission**

**SS. Shri Sheopujan Shastri:  
Shri Madhu Limaye:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Emergency Commissioned Officers who are likely to be released from the Army are approaching foreign diplomatic missions for jobs;

(b) whether this was being done because of lack of substitute employment opportunities;

(c) whether the Defence Establishment/Army Headquarters, Delhi have sought to curb this tendency by stricter censorship;

(d) whether comparative jobs and other rehabilitation arrangements are also being expanded; and

(e) if not, the reasons therefor?

The Minister of Defence (Shri Swaran Singh): (a) A few such cases have come to notice.

(b) It appears that this is one of the many sources of employment which some of the Emergency Commissioned Officers want to explore.

(c) No special steps in this connection have been taken by Government. The existing instructions which forbid service personnel to have direct contact with foreign missions have been repeated to lower formations from time to time. They have again been repeated now.

(d) Yes, Sir. All possible avenues are being explored to rehabilitate the Emergency Commissioned Officers after their release.

(e) Does not arise.

**Emergency Commissioned Officers**

**SS. Shri Sheopujan Shastri:  
Shri Madhu Limaye:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Emergency Commissioned Officers stationed in Ladakh and other high altitude stations were asked to appear for tests by the Selection Board of any other Defence Authority without giving them even 48 to 72 hours to de-acclimatise themselves;

(b) whether representatives were made by any of the Emergency Commissioned Officers in this regard;

(c) whether they were turned down; and

(d) if so, the reasons therefor?

The Minister of Defence (Shri Swaran Singh): (a) to (d). Emergency Commissioned Officers are given adequate notice prior to appearing before the Services Selection Boards for grant of Permanent Commissions. Before reaching the Services Selection Boards, they have enough time to recuperate psychologically and physically. From the medical point of view, no deacclimatisation is necessary. Representations in this connection were received from three Emergency Commissioned Officers and these were rejected, as these were found to be without substance.